## Daily Order

| ludgo Nama                                   | Case<br>No/Year | Date of<br>Order | Daily Order  |
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| Judge Name                                   | NO/ fear        | Order            | Daily Order  |
| CHIEF JUSTICE<br>AND HEMANT<br>CHANDANGOUDAR | WP<br>8908/2020 | 03/09/2020       | We have perused the statement of objections filed by the State Government on 30 July 2020.   |
|  |                 |                  | We have perused the prayers made in the petition. The State Government will have<br>to meet even the prayer clauses (b) and (c). We, therefore, direct the Sta<br>Government to file a supplementary statement of objections placing on record the<br>following details: |
|  |                 |                  | (i) Number of positive COVID-19 cases so far detected in every prison in the State;  |
|  |                 |                  | (ii) The facilities which are available in the prisons for treating COVID-19 patients;   |
|  |                 |                  | (iii) Whether proper facilities of isolation are available;  |
|  |                 |                  | (iv) Whether regular checks are being conducted in all prisons about the existen of symptoms in the inmates in the prisons;  |
|  |                 |                  | (v) Whether there is any policy to test the under trial or convicted prisoners who a brought to the prison to ensure that they are not infected with COVID-19;   |
|  |                 |                  | (vi) The State Government will have to clarify whether the prisoners who for the fin<br>time enter the prisons are quarantined for a limited period;   |
|  |                 |                  | (vii) Other measures taken by the State Government for preventing the spread COVID-19 in the prisons including subjecting the inmates of prison to regular tests   |

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|            |                 |                  | We grant time to the State Government till 21st September 2020 to file supplementary objections.<br>Let the petition be listed on 23rd September 2020. |

| Close |
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